

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:1385
ANSWERED ON:01.08.2000
KUDREMUKH IRON ORE COMPANY
R.L. JALAPPA

Will the Minister of STEEL be pleased to state:

(a) whether the Steel Ministry have approached the Ministry of Environment and Forests to extend the work permit for Kudremukh Iron Ore Company Limited till the Karnataka Government complete the formalities for giving the long terms lease; and

(b) if so, the details thereof and the latest position in this regard?

Answer

MINISTER OF STATE FOR STEEL (SHRI BRAJA KISHORE TRIPATHY)

(a) Yes, Sir.

(b) Ministry of Steel recommended to the Ministry of Environment and Forests for extension of temporary working permission to Kudremukh Iron Ore Company Limited (KIOCL) for 1452.74 hectares of forest land pending final notification of Kudremukh National Park and completion of environmental impact assessment studies by the State Government of Karnataka. Ministry of Environment and Forests has granted further temporary working permission over already broken up area i.e. 1452.74 hectares for a period of one year w.e.f. 25.7.2000 subject to certain conditions which, inter-alia, are issue of final notification on constitution of Kudremukh National Park by 30th September, 2000 and completion of environmental impact assessment studies within 6 months.